

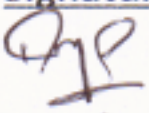
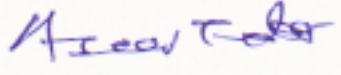
National Company Law Tribunal

Allahabad Bench

CP NO. 23/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Lakshmi Rattan Cotton Mills Pvt Ltd  
SECTION OF THE COMPANIES ACT/I & B CODE: 560(6) of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Krishna Dev Vyas	Adv.	ROC	
2.	Adesh Tandon	PCS	Adesh Tandon Applicant	

CP NO.23/2012

Sh. Adesh Tandon, PCS for the petitioner. Sh. Krishna Dev Vyas, CGSC for the respondent.

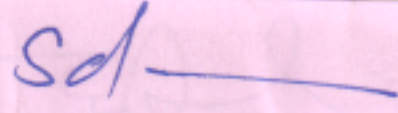
Arguments in respect of the present company petition are heard. During the course of argument some more clarification were sought from the petitioner side. The petitioner/PCS submits that he will file a clarifactory affidavit by giving an undertaking to comply with all the statutory provision in case the name of the company, ordered to be restored within stipulating time frame.

The learned counsel is further directed to file an affidavit by two weeks and by serving advance copy thereof to the Ld. CGSC.

The matter to be listed on 18<sup>th</sup> January, 2018 for further hearing.

Dated:15.12.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
H.P. Chaturvedi,  
Member (Judicial)